

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 02nd day of April 2018

Original Application No. 330/00225 of 2016

Hon'ble Dr. Murtaza Ali, Member (J)
Hon'ble Mr. Gokul Chandra Pati, Member (A)

Vijendra Pal Singh, S/o Late Sri Kishan Pal, R/o Newada Shekhan Near Mohan Vidya Mandir, Old City Bareilly.

. . .Applicant

By Adv : Shri S.R. Pandey

V E R S U S

1. Union of India through its Secretary, Department of Revenue, Ministry of Finance, Govt. of India, C.G.O. Complex, North Block, New Delhi – 1.
2. Chief Commissioner, Custom and Central Excise Commissionerate Meerut Zone Meerut, Mangal Pandey Nagar, Near C.C.S. University Meerut.
3. Commissioner Custom and Central Excise, Hapur Commissionerate Office at Opp. Shaheed Park, Delhi Road, Meerut – II, UP.
4. Deputy Commissioner, Customs, ICD, Locoshed, Moradabad.

. . .Respondents

By Adv: Dr. R. Tripathi

O R D E R

By Hon'ble Dr. Murtaza Ali, Member (J)

Heard Shri S.R. Pandey, learned counsel for the applicants and Shri A.K. Gupta proxy counsel to Dr. R. Tripathi, learned counsel for the respondents.

2. At the outset learned counsel for the applicant submitted that he does not wish to press this OA and wants to withdraw the same.
3. Learned counsel for the respondents has no objection.

4. In view of the submission made by the learned counsel for the applicant the OA is dismissed as withdrawn. No costs.

(Gokul Chandra Pati)
Member (A)

(Dr. Murtaza Ali)
Member (J)

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